

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT BENCH AT GWALIOR

Contempt Petition No. 15 of 2004
(In OA No. 419 of 2002)

Gwalior, this the 26th day of February, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri G. Shanthappa, Judicial Member

Arvind Kumar Rai, S/o. Shri
Sanandan Rai aged about 45 years,
Ex-Sgt (Clk-PA) C/o Capt RAS
Kushwaha, Surya Vihar Colony,
Pinto park, Morar, Gwalior 474006. ... Applicant

(By Advocate - Shri A.B. Naze on behalf of Shri M. Rao)

V e r s u s

1. Shri J S Panesar, Air
Commodore Air Officer
Commanding, No 40 Wing,
AF station Maharajpur,
Gwalior 474020 (MP).
... Respondents
2. Union of India, through
Secretary, Ministry of Defence,
New Delhi 110011.
... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The applicant in OA No. 419/2002 has filed this
contempt petition No. 15 of 2004 for non-compliance of the
direction given by the Tribunal on 29th October, 2003 in
the aforesaid Original Application.

2. We find that the respondents have already implemented
the direction given by the Tribunal on 29th October, 2003
by passing a speaking order dated 27th January, 2004.
as the directions given were to reconsider the matter
with reference to the provisions of Ex-servicemen and to
dispose of the matter by issuing a reasoned and speaking
order. By passing the reasoned order dated 27th January,
2004 the respondents have disposed of the matter. Thus the
directions of the Tribunal have been complied with by the

respondents. We find that there is no wilful and deliberate disobedience of the direction given by the Tribunal in the aforesaid OA. Contempt Petition is therefore without any merit and is accordingly dismissed.



(G. Shanthappa)
Judicial Member


(M.P. Singh)
Vice Chairman

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पृष्ठांकन सं. ओ/पा.....जनलाइन, फि.....

संस्थापक दस्तावेज़.....

(1) श. विजय कुमार अधिकारी, अधिकारी, संस्था M. Rao, Adv.
(2) श. विजय कुमार अधिकारी, अधिकारी, संस्था M. Rao, Adv.
(3) श. विजय कुमार अधिकारी, अधिकारी, संस्था A. Katavve, Adv.
(4) श. विजय कुमार अधिकारी, अधिकारी, संस्था A. Katavve, Adv.

सूचना एवं आवश्यक दस्तावेज़.....

उपर्युक्त

Filed
4/3/04